

Report thereon.

- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2364/18/25]

Report and Accounts (2023-24) of SECI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Thirteenth Annual Report and Accounts of the Solar Energy Corporation of India Limited (SECI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2540/18/25]

I. Notifications of the Ministry of Finance

II. Liquidator's Report on voluntary winding up of the IIBI Limited, Kolkata, West Bengal and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of Shri Pankaj Chaudhary, I lay on the Table-

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 25 of the Coinage Act, 2011: -

(1) G.S.R. 779(E)., dated the 23rd December, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of Shri Atal Bihari Vajpayee Birth Centenary) Rules, 2024.

(2) G.S.R. 792(E)., dated the 31st December, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 150 Years of India